

ITEM NO.2

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 88/2024

RUKMANI PRADHAN & ORS.

Petitioner(s)

VERSUS

PALLAVI LUDHRANI & ORS.

Respondent(s)

(IA No. 23004/2024 - EX-PARTE STAY
IA No. 23005/2024 - EXEMPTION FROM FILING O.T.)

WITH

T.P.(CrI.) No. 89/2024 (II)

(FOR EX-PARTE STAY ON IA 23311/2024

FOR EXEMPTION FROM FILING O.T. ON IA 23312/2024

IA No. 23311/2024 - EX-PARTE STAY

IA No. 23312/2024 - EXEMPTION FROM FILING O.T.)

Date : 27-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Rishi Kapoor, AOR

For Respondent(s) Ms. Mukti Chowdhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters after four weeks.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)